NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/98/2016

NAME OF THE PETITIONER(S)

: D.V. Rao

NAME OF THE RESPONDENT(S)

: Kandhari Fruitpack Pvt. Ltd. & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

AASHISHJAIN LUNZA

course L FOR

PETZ7ZONER

ORDER

Shri Aasish Jain Lunza, counsel for petitioner present. No representation on behalf of the respondents. Put up on <u>25.01.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)